

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2018

ORDER NO. 264 OF 2018

Hon'ble President is pleased to modify the roster order no. **253 of 2018** for **CESTAT, New Delhi from 13.12.2018 to 14.12.2018** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President	From 13/12/2018 to 14/12/2018	Chamber Work
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri C. L. Mahar, Member (Technical)	From 13/12/2018 to 14/12/2018	Custom and Excise Division Bench matters.
Hon'ble Sh. Bijay Kumar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 13/12/2018 to 14/12/2018	Service Tax Division Bench Matters.

Note: During the aforementioned period Single Member cases listed before Ms. Rachna Gupta, Member (J) shall stand adjourned.

By order,



(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar